

(2022) 12 P&H CK 0054

In the Punjab And Haryana At Chandigarh

Case No : Criminal Writ Petition No. 11771 Of 2022

Baljinder Singh And Another

APPELLANT

Vs

State Of Punjab And Others

RESPONDENT

Date of Decision : 15-12-2022

Acts Referred:

Citation : (2022) 12 P&H CK 0054

Hon'ble Judges : Avneesh Jhingan, J

Bench : Single Bench

Advocate : Kuldip Singh, A.P.S. Tung

Final Decision : Dismissed

Judgement

Avneesh Jhingan , J

1. This petition is filed seeking directions to the official respondents to protect the life and liberty of the petitioners at the hands of private respondents (arrayed in the petition).
2. Learned counsel for the petitioners seeks permission to withdraw the present petition with liberty to pursue the representation.
3. Dismissed as withdrawn with liberty as prayed for.
4. However, there is no doubt that on representation reaching the concerned quarter, the same would be considered expeditiously in accordance with law.